

**Dr. Ram Subhag Singh:** The hon. Minister said that there was a large stock of fertilisers in Rajasthan, the farmers use more manure and so no new stocks were sent there. May I know if, in view of these facts, the rate of the fertiliser has not been increased in Rajasthan as high as it is done in other States?

**The Minister of Food and Agriculture (Shri A. P. Jain):** Rajasthan differs from the other States because it does not use much of fertilisers. Also, as my colleague said, the use of fertiliser requires an assured water-supply. In Rajasthan, except in certain canal areas, fertiliser is not used; most of the agriculturists use the cattle manure.

**Dr. Ram Subhag Singh:** I want to know whether the price of fertiliser has gone up in Rajasthan, as it has done in other States.

**Shri M. V. Krishnappa:** The fertilisers are sold throughout India at a uniform price through the State Trading Corporation of India. We have got a pool price for the whole of India. We supply it at the rate of Rs. 350 and the maximum price at which it can be sold is Rs. 380.

**Shri B. S. Murthy:** May I know whether the co-operative societies in the various parts of the country are trained in the distribution of these fertilisers?

**Shri M. V. Krishnappa:** In Andhra and Madras, it is mostly distributed by the co-operative societies.

#### Telephone Connections

\*1197. **Shri P. R. Patel:** Will the Minister of Transport and Communications be pleased to state:

(a) how many applications for telephone connections were received at Ahmedabad in 1955, 1956 and upto 30th June, 1957;

(b) whether telephone connections are given in order of serial numbers of applications received or some preferences are given; and

(c) the reasons why preferences were given and to whom?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a):

	(i) Under the 'Own Your Telephone' Scheme.	(ii) From Exempted category applicants.
In 1955—	297	115
In 1956—	478	87
In 1957 upto 30-6-57 }—	194	58

(b) 70 per cent. of the available number of telephones are allotted for sanction under the 'Own Your Telephone' Scheme. These telephones are provided in order of serial number of applications except as explained in (c) below.

30 per cent of the available number of telephones are allotted for sanction under various exempted categories. These telephones are provided under advice of the Telephone Advisory Committee. They sanction the telephones as per serial number of the applications in a particular category except as explained in (c) below.

(c) Out-of turn telephones are sanctioned under 'Own Your Telephone' Scheme in special cases where connections are required urgently by Government or semi-Government Departments and other private parties recommended by State and Central Government and undertakings in the national interest. The number of 'Own Your Telephone' connections given in this manner during this period of 2-1/2 years is 28.

Telephone Advisory Committee is authorised to sanction on out-of turn basis, 30 per cent of the allocable quota of telephones under each exempted category. They sanction these as they consider best in the interest of the waiting applicants. Number of exempted category connections provided in this manner during this period of 2-1/2 years is 22.

Sometimes a connection sanctioned in the strict serial order has to be skipped over due to technical difficulties in the particular area. Such a connection is, however, provided as soon as the difficulty is removed.

### गण्डक योजना

\* ११६७. श्री विमलित मिश्र : क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि सिंचाई और विद्युत मंत्रालय की अनुदानों की मांगों के सम्बन्ध में बोलते हुये उन्होंने गण्डक नदी के बारे में जो विचार प्रकट किये थे उन्हें ध्यान में रखते हुये क्या गण्डक योजना पर १९५७ अथवा १९५८ में कार्य प्रारम्भ होने की सम्भावना है ?

सिंचाई और विद्युत उपमंत्री (श्री हाथी) : गण्डक परियोजना की रिपोर्ट तैयार हो गई है और उसकी तकनीकी जांच हो रही है। योजना के अनुसार पश्चिमी नहर प्रणाली नेपाल क्षेत्र में हो कर जाती है इसलिये नेपाल सरकार की स्वीकृति आवश्यक है। इस प्रश्न पर नेपाल सरकार से पत्र व्यवहार हो रहा है। परियोजना के बारे में यथाशीघ्र निर्णय किया जायेगा।

श्री विमलित मिश्र : मैं जानना चाहता हूँ कि सरकार ने जो तत्परता कोसी योजना में दिखलाई, वैसी तत्परता गण्डक योजना में क्यों नहीं दिखलाई रही है ?

श्री हाथी : सरकार तत्परता दिखलाई रही है, अभी योजना तैयार हो रही है।

श्री विमलित मिश्र : मैं जानना चाहता हूँ कि जैसे हमारे मंत्री महोदय काठमांडू दौड़ कर गये और कोसी योजना को मजूर करा कर ले आये, उसी तरह गण्डक योजना के बारे में क्यों नहीं कर रहे हैं ?

श्री हाथी : गण्डक योजना के बारे में टेकनिकल रिपोर्ट आ गई है और जांच

पड़तास हो रही है और नेपाल सरकार के साथ पत्र व्यवहार भी हो रहा है।

### Deputy Chairman of the Calcutta Port

\*1199. Shri S. C. Samanta: Will the Minister of Transport and Communications be pleased to state:

(a) the reasons why the post of a Deputy Chairman of the Port of Calcutta has been kept vacant since 1950;

(b) whether it is a fact that since 1950 the duties of the Chairman have increased manifold;

(c) whether the Chairman has also become the Chairman of the Dock Labour Board; and

(d) whether Government are thinking of appointing Deputy Chairman again?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) When the post of Deputy Chairman fell vacant in 1950, the then Chairman of the Calcutta Port Commissioners recommended that it need not be filled as, in his opinion, the work involved did not justify the appointment of a full-time officer.

(b) and (c). Since 1953, when the Chairman also became the Chairman of the Dock Labour Board, there has been an increase in his duties.

(d) A full-time Deputy Chairman of the Dock Labour Board has been appointed to assist the Chairman in the work relating to the Dock Labour Board. The question of appointing an officer to assist him in Port Administration work has been taken up.

Shri B. S. Murthy: The next question may be taken up.

Mr. Speaker: The Question hour is over.